

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2414
ANSWERED ON:23.08.2013
APPROPRIATION FROM CFI
Pangi Shri Jayaram

Will the Minister of FINANCE be pleased to state:

- (a) whether any money has been appropriated out of the Consolidated Fund of India (CFI) without the approval of Parliament in the recent past;
- (b) if so, the details thereof for the last three years and purpose for which such money was utilized along with justification thereof; and
- (c) the constitutional provision, if any, under which Appropriation of money was done without approval of the Parliament?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE: (SHRI NAMO NAPAINEE):

(a): No, Sir.

(b) & (c): Does not arise.